GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:5317 ANSWERED ON:14.08.2014 ASSETS AND LIABILITIES OF JOINT PROJECTS Owaisi Shri Asaduddin

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

(a) whether the Government has demarcated the assets and liabilities of joint projects such as Srisailam and Nagarjuna Sagar;

(b) if so, the details thereof;

(c) whether independent boards are likely to be set up to assess the distribution of water and power from these projects;

(d) if so, the details thereof; and

(e) whether these projects are likely to follow the Bachawat Tribunal model for distribution of water to Telangana and Seemandhra and if so, the details thereof?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION; PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) Apportionment of the assets and liabilities of the existing State of Andhra Pradesh immediately before 2nd June, 2014, the appointed day, shall be made as per the provisions of Part VI of the Andhra Pradesh Reorganisation Act, 2014.

(c) & (d) In pursuance of the Andhra Pradesh Reorganisation Act, 2014 the Central Government has constituted vide Gazette Notification dated 28th May, 2014, Godavari River Management Board and Krishna River Management Board for the administration, regulation, maintenance and operation of such projects, as may be notified by the Central Government from time to time.

(e) The Andhra Pradesh Reorganisation Act, 2014 stipulates that Godavari and Krishna River Management Board shall regulate supply of water from the projects to the successor States having regard to (i) awards granted by the Tribunals constituted under the Inter-State River Water Disputes Act, 1956 and (ii) any agreement entered into or arrangement made covering the Government of existing State of Andhra Pradesh and any other State or Union Territory.